

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH

No. O.A. No. 121/97

Present : Hon'ble Mr. Justice A.K. Chatterjee, Vice-Chairman
Hon'ble Mr. M.S. Mukherjee, Administrative Member

GOLAM
VS
UNION OF INDIA & ORS.

UNLISTED

For the applicant : Mr. Z. Rahaman, counsel

For the respondents: None

Heard on : 17.1.97

Order on : 17.1.97

O R D E R

A.K. Chatterjee, VC

This application has been filed this day by a gangman who was not promoted to the post of gang keyman by an order dated 1.8.96 w.e.f. the same date. The petitioner was not in a position to accept the promotion and he made a representation on 9.8.96 and a representation through his counsel on 3.12.96 which are Annexure 'C' to the application. These representations are still pending. In the circumstances we consider it appropriate to dispose of the application with a direction upon the respondents to dispose of the representations.

2. We therefore dispose of the application at this stage with a direction upon the respondents to dispose of the representations by the petitioner on 9.8.96 at page 19 of the application within 3 weeks from the date of communication of this order. In case the representation is struck down a speaking order shall be passed which will be communicated to the petitioner. Copy of the order passed this day shall be communicated to the respondents along with a copy of the application together with all the annexures forthwith.

Mukherjee
(M.S. MUKHERJEE)
MEMBER (A)

A.K. Chatterjee
(A.K. CHATTERJEE)
VICE-CHAIRMAN